

[*Translation*]**Communal Riots**

5568. SHRI HARSH VARDHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise numbers of people killed in communal riots during the last three years;

(b) Government's policy with regard to giving assistance to the dependents of people killed in communal riots;

(c) the State-wise assistance provided to such dependents during the last three years; and

(d) whether fine has been imposed as per the rules in those localities where communal riots have been taken place during the last three years?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) A statement is annexed.

(b) to (d). The Central Government has issued guidelines to the State Governments/UTs for providing relief measures to the victims of communal violence and also for taking recourse to punitive action in serious cases of communal violence. Since law and order is a State subject, the actual implementation of these guidelines comes within the purview of the various State Governments.

STATEMENT

Statement showing the number of persons killed in major communal riots in the country during the last three years

<i>Name of the State/U.T.</i>	<i>1987</i>	<i>1988</i>	<i>1989</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Bihar	—	—	491
Gujarat	31	—	4
Jammu & Kashmir	—	—	13
Karnataka	—	6	—
Madhya Pradesh	—	—	28
Maharashtra	—	23	1
Rajasthan	—	—	33
Uttar Pradesh	289	37	37

1	2	3	4
West Bengal	—	14	—
Delhi	11	—	—
Total	331	80	607

[English]

Installation of Automatic Telephone Exchange at Chumokedima, Nagaland

5569. SHRI SHIKIHO SEMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal for installation of an Automatic Digital Telephone Exchange at Chumokedima, Nagaland; and

(b) if so, the time by which it will start functioning?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) During 1991-92 subject to availability of equipment.

Offices of Delhi Administration Observing six days a week

5570. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain public dealing offices of Delhi Administration are observing six days a week;

(b) if so, the names of these offices;

(c) whether there is any proposal to

introduce six days a week functioning in some more such offices in Delhi; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d). The information is being collected and will be laid on the Table of the House.

Proposals for Promotion of Seeds

5571. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether various developmental proposal for promotion of seeds in Vidarbha region of Maharashtra are pending clearance of the National Seeds Development Corporation;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) and (c). Do not arise.

Reconstitution of Delhi Telephone Advisory Committee

5572. SHRIGUMAN MALLODHA: Will the Minister of COMMUNICATIONS be pleased to state: